

members of the Consortium endorsed the World Bank's assessment that India would need fresh assistance of \$ 1100 million. For the year 1971-72 members similarly endorsed India's requirements of new commitment of assistance for \$ 1150 million. As against the indication of assistance for \$ 945 million for 1970-71, Agreements have been signed to the extent of \$ 909 million and for the year 1971-72 indications were given for assistance of \$ 1027 million and Agreements were signed for \$ 768 million.

FOREIGN EXCHANGE RESERVE

456 SHRI SUNDAR MANI PATEL Will the Minister of FINANCE be pleased to state

(a) the position of India's foreign exchange reserve as on the 1st July, 1972, and

(b) how does it compare with our foreign exchange reserve position during the corresponding period last year?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) (a) and (b) India's foreign exchange reserves including Gold and SDRs were Rs. 846 crores on 1st July, 1972 compared with Rs. 787 crores as on 1st July, 1971. The figure for 1972 includes fresh allocation of SDRs on 1st January 1972 amounting to Rs. 747 crores.

EFFORTS TO SECURE ARMS BY PAKISTAN

457 SHRI SITARAM KESRI Will the Minister of DEFENCE be pleased to state

(a) whether Government are aware of Pakistan's efforts to secure more arms and from the CENTO countries and

(b) if so, the Government's reaction thereto?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) Yes Sir.

(b) Arms aid to Pakistan by CENTO countries would not be conducive to the

establishment of durable peace in the sub-continent. Government are keeping a close watch over the situation.

ACCOMMODATION FOR MARRIED MILITARY PERSONNEL

*458 SHRIMATI LAKSHMI KUMARI CHUNDAWAT

SHRIMATI SITA DEVI

SHRI GANESH LAL MALI

SHRIMATI SAVITA BEHEN

Will the Minister of DEFENCE be pleased to state

(a) whether it is a fact that Married Officers and other ranks of the Armed Forces entitled to accommodation are not being provided with cent per cent Government accommodation at family stations, and

(b) if so, the details of the steps that Government are taking to mitigate hardship of the married Officers and Jawans?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) and (b) A Statement is laid on the Table of the Sabha.

STATEMENT

(a) It is a fact that it has not been feasible to provide all entitled Armed Forces personnel including officers with Government accommodation at family stations.

(b) Efforts are being made to make good the deficiencies of Married Accommodation by new constructions. In the meantime, following steps have been taken to mitigate hardship of Officers and Jawans —

(i) Government have hired private accommodation at selected stations for allotment to Married Officers and other entitled Armed Forces personnel.

(ii) Officers are permitted to hire married accommodation on their own and

to claim reimbursement of the difference between approved rent of the accommodation and the rent that would have been recovered from the officer had he occupied Government accommodation

(iii) JCOs and ORs of the Army and equivalents in the Navy and Air Force are also allowed to hire Married Accommodation and claim compensation in lieu of quarters

भारत-पाक युद्ध में अग्रण हुए सैनिक

* 459 श्री पीताम्बर दास

श्री जगदम्बी प्रसाद यादव

श्री प्रेम मनोहर

डा० भाई महावीर

श्री ना० कृ० शेजवलकर

क्या रक्षा मंत्री 14 मार्च, 1972 का राज्य सभा में अंतराक्षित प्रश्न सख्या 5 के दिये गये उत्तर का दखने और यह बताने की कृपा करेंगे कि 1971 व भारत-पाक युद्ध में कितने सैनिक अग्रण हुए, उनमें से कितना का पुनर्वास हो चुका है और शेष का कब तक पुनर्वास हो जायेगा।

†[SOLDIERS DISABLED IN INDO PAK WAR

*459 SHRI PITAMBER DAS

SHRI J P YADAV

SHRI PREM MANOHAR

DR BHAI MAHAVIR

SHRI N K SHEJWALKAR

Will the Minister of DEFENCE be pleased to refer to the reply to Unstarred Question No 5 given in the Rajya Sabha on the 14th March 1972 and state the number of soldiers disabled during 1971 Indo-Pak war how many of them have been rehabilitated and by when the rest of them will be rehabilitated ?]

रक्षा मंत्री श्री जगजीवनराम उन कर्मिका को जा कि 1971 व भारत पाक युद्ध में घायल हुए थे,

अभी तक अशक्तताओं के कारण सेवामुक्त नहीं किया गया है क्योंकि या तो उनकी चिकित्सा चल रही है या वे बिमारी के कारण अवकाश पर हैं। वे बंदस्तूर सैनिक सेवा में हैं, और अपन पूरे वेतन तथा भत्ते प्राप्त कर रहे हैं। सेवा मुक्त हान पर उनकी असमर्थता का अनुरूप उन्हें पेंशन दी जायगी। तथापि इसी बीच में उनमें हरेक से व्यक्तिगत रूप से सम्पर्क करके, उनका पुन-व्यवस्थापन के संबंध में उनकी अशक्तता के अनुरूप उप-युक्त प्रारम्भिक कार्य प्रारम्भ कर दिया गया है। इसमें पूर्व कि युद्ध में अशक्त हुए कर्मिक सेवा करने में असमर्थता का आधार पर सेवा मुक्त हो सरकार उनके पुन-व्यवस्थापन हान में सहायता देने का इरादा रखती है।

[THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) The personnel wounded in the 1971 Indo Pak war have not so far been discharged from service on account of disabilities, since they are still undergoing medical treatment or are on sick leave. They continue to be in military service and draw their full pay and allowances. In the event of their being discharged, they will be granted pensions according to the degree of their disablement. Preparatory work, however, is being done in the meantime by contacting them individually in order to decide the appropriate mode of rehabilitation for each of them, suited to his disability. Government intend to assist in the rehabilitation of the war disabled military personnel before they are invalided out of service.]

ALLOCATION OF FUNDS FOR DEFENCE BY PAKISTAN

460 SHRIMATI SUMITRA C KUI KARNI Will the Minister of DEFENCE be pleased to state

(a) whether Government are aware that the Government of Pakistan have allocated large funds for building up its defence line, and

(b) if so the reaction of the Government of India thereto ?

†[] English translation.